

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 18-A/2016 in TP No. 18/111/NCLT/AHM/2016 (New)
MCA 73/2013 in C.P. No. 43/111/CLB/MB/2013(Old)**

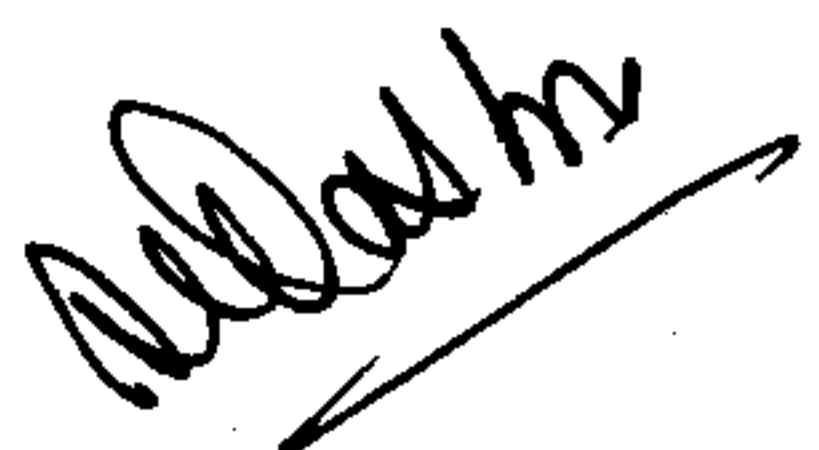

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: Punit Shashikant Chauhan
V/s.
Nugen Machineries Ltd. & Ors.

Section of the Companies Act: Section 111 of the Companies Act, 1956

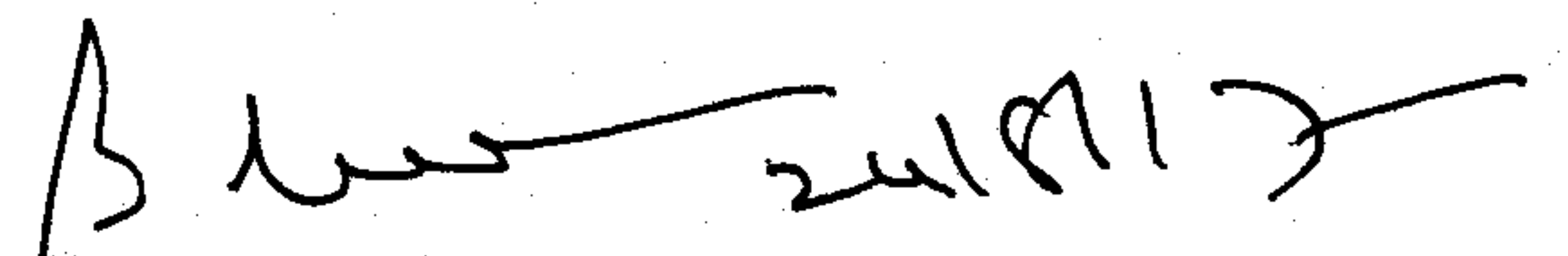
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ashish Doshi	PCS	Respondent	
2.	Hitesh Buch	PCS	For Petitioner	

ORDER

Learned PCS Mr. Hitesh Buch present for Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.

Petitioner filed IAs' 229/2017 and 242/2017 to withdraw TP 18/2016 and TP 18-A/2016 respectively.

In view of the order passed in IA 229/2017 and 242/2017, TP 18/2016 (CP 43/2011) TP 18-A/2016 (MCA 73/2013) are disposed of as withdrawn.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of August, 2017.